## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## APPEAL NO. 33 OF 2018 & IA NO. 173 OF 2018

Dated: 21<sup>st</sup> February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Odisha Power Transmission Ltd. (OPTCL) .... Appellant(s)

Vs.

Power Grid Corporation of India Ltd. .... Respondent(s)

Counsel for the Appellant(s) : Mr. R.K. Mehta

Ms. Himanshi Andley

Counsel for the Respondent(s) : ----

**ORDER** 

Issue notice on Appeal No. 33 of 2018 and also on IA No. 173 of 2018 (for Stay) returnable on 10.04.2018. Dasti, in addition, is also permitted.

List this matter for admission on 10.04.2018.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

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